GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ

LOK SABHA UNSTARRED QUESTION NO. 2708

ANSWERED ON-02.08.2022

MAPPING UNDER SVAMITVA SCHEME

2708. SHRI N. REDDEPPA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of survey conducted for mapping 6 lakh villages under the Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA) scheme by Geospatial companies;
- (b) the criteria adopted for selection of 6 lakh villages;
- (c) the number of villages of the State of Andhra Pradesh which are part of the scheme; and
- (d) the details of the steps taken by the Government for the expedition of the village land survey mapping under SVAMITVA Scheme?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ (SHRI KAPIL MORESHWAR PATIL)

- (a) and (b) The Central Sector Scheme "SVAMITVA" aims to provide the 'Record of Rights' to village household owners possessing houses in inhabited areas (Abadi) in villages with issuance of legal ownership rights (Property cards/Title deeds). The scheme aims to cover 6.62 lakh villages in the country from Financial Year 2020-21 to 2024-25. It is being implemented with the collaborative efforts of the Ministry of Panchayati Raj, Survey of India (SoI), State Revenue Department, State Panchayati Raj Department and National Informatics Centre (NIC). The progress made under the scheme and expenditure incurred is attached at **Annexure**.
- (c) States need to sign Memorandum of Understanding (MoU) with SoI for implementation of the scheme. So far 31 States/UTs, including the State of Andhra Pradesh, have signed MoU with SoI. Andhra Pradesh has 17,460 revenue villages to be covered under the Scheme as per the MoU signed between the State Government and SoI.
- (d) Setting up interim targets for the States/UTs and Survey of India, regular meeting with States/Survey of India for monitoring, four level monitoring system at National, State, District and Panchayat, hand-holding of States/UTs etc. are some of the steps taken by the Government for the expedition of the Scheme.

Annexure referred to in reply to part (a) and (b) of the Lok Sabha Unstarred Question No. 2708 answered on 02.08.2022 regarding 'Mapping under SVAMITVA Scheme'.

Status of Implementation of SVAMITVA scheme as on 28.07.2022

| | Number of Villages in which |
|--|-----------------------------|
| State | Drone Flying is completed |
| Haryana | 6,260 |
| Uttarakhand | 7,581 |
| Madhya Pradesh | 32,937 |
| Uttar Pradesh | 72,379 |
| Maharashtra | 23,697 |
| Rajasthan | 4,582 |
| Karnataka | 2,664 |
| Punjab | 1,648 |
| Andhra Pradesh | 2,823 |
| J&K | 1,201 |
| Ladakh | 85 |
| Himachal Pradesh | 1,672 |
| Gujarat | 1,494 |
| Dadra and Nagar Haveli and Daman and Diu | 80 |
| Puducherry | 96 |
| Arunachal Pradesh | 219 |
| Odisha | 895 |
| Kerala | 50 |
| Lakshadweep | 10 |
| Andaman & Nicobar Islands | 186 |
| Goa | 410 |
| Assam | 45 |
| Chhattisgarh | 2,447 |
| Jharkhand | 240 |
| Mizoram | 48 |
| Tripura | 1 |
| Manipur | 15 |
| Sikkim | 1 |
| Tamil Nadu | 3 |
| Telangana | 5 |
| Delhi | 21 |
| Total | 1,63,795 |